

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: B R Knitwears Pvt Ltd Date of Commencement of Liquidation: 13-03-2020; List of Stakeholders as on Date: 14-02-2022; Name of IP: Mr. Naresh Kumar Goel; Process Number: 1; Last 5 digit of registration number: 12323

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		2752890		2752890				NA
3	Secured financial creditors	1	99913994	1	99913994				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	60420374	2	60420374				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	3758651	2	2297963				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	166845909	5	165385221	0	0	0	